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Title: Introduction of the Compulsory Teaching of Knowledge Traditions and Practices of India in Educational Institutions Bill, 2018.

SHRI PARVESH SAHIB SINGH VERMA (WEST DELHI): I beg to move for leave to introduce a Bill to provide for compulsory teaching of Knowledge Traditions and Practices of India as a co-curricular subject for classes VII to X in school education in India in order to enable students to know and understand India's glorious culture and traditions and foster, strengthen and maintain Indian Culture and its civilizational strength and for matters connected therewith or incidental thereto.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill to provide for compulsory teaching of Knowledge Traditions and Practices of India as a co-curricular subject for classes VII to X in school education in India in order to enable students to know and understand India's glorious culture and traditions and foster, strengthen and maintain Indian Culture and its civilizational strength and for matters connected therewith or incidental thereto.”

*The motion was adopted.*

SHRI PARVESH SAHIB SINGH VERMA : I introduce\*\* the Bill.